GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.870
TO BE ANSWERED ON 9TH FEBRUARY, 2024

DISCREPANCIES IN ONORC SCHEME

870   SMT. SULATA DEO:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a)   the number of ration cards that have been issued under the One Nation One Ration Card (ONORC) scheme in 2022-23, State-wise;

(b)   whether Government is aware of the discrepancy in terms of registering ration card holders on the scheme; and

(c)   if so, whether any steps have been taken to address the issue?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) to (c):   One Nation One Ration Card (ONORC) plan ensures nation-wide seamless portability of Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) foodgrains distributed by the States/UTs. Through this technology driven reform, around 80 Crore NFSA beneficiaries, are empowered to lift their entitled foodgrains from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their same existing ration card with biometric authentication on an electronic Point of Sale (ePoS) device. The family back home can also lift the part of the PMGKAY ration in the home State/UT on the same ration card. So far, this reform is enabled in all 36 States/UTs, across the country, covering almost 100% PMGKAY population (around 80 Crore).

The PMGKAY beneficiaries (migrant workers/labourers) are neither required to register their ration cards nor obtain any new ration card to avail the facility of ration cards portability under ONORC. The beneficiaries can seamlessly use their existing ration card/ copy of the ration card or by simply quoting either their ration card number or Aadhaar number to any ePoS enabled FPS dealer and lift their part/full foodgrains as per the entitlement of their ration card.

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